

(c) by when these films are likely to be telecast?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) During the the calendar year 1985, 7 proposals for production of TV films by outside producers have been approved by Doordarshan. These films are expected to be completed for telecast within 6 months of execution of agreement but depending on the exigencies of the situation, extension of time for completion is granted in individual cases.

Conversion of Low Power into High Power TV Transmitters

411. SHRI M. BASAVARAJU:

SHRI M. MADDANNA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of low power TV transmitters converted into high power TV transmitters so far; and

(b) the number of low power TV transmitters (with location) that are likely to be converted into high power TV transmitters in 1985?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Six.

(b) Five low power transmitters at Bhatinda, Cochin, Jammu, Vishakhapatnam and Dwarka are expected to be replaced by high power transmitters by the end of 1985.

Participation of India International Film Festivals

412. SHRI M. BASAVARAJU:

SHRI M. MADDANNA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the International Film Festivals in which India participated in 1984 together with entries made; and

(b) the awards won by the Indian films in such festivals?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) A statement giving information about feature films entered by and through the Directorate of Film Festivals, National Films Development Corporation and about non-feature films entered by the Films Division is attached. [See Appendix CXXXIV, Annexure No. 4.]

New agreement between P.T.I. and U.N.I. with A.I.R. and Doordarshan

413. SHRI DHARAM CHANDER PRASHANT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the P.T.I. and U.N.I. and other news agencies represented to Government that a new agreement should be worked out for subscription by the All India Radio and Doordarshan immediately because an *ad-hoc* arrangement is continuing as the last agreement lapsed seven months back;

(b) whether these agencies have pointed out that since the working expenses have risen Government subscription should be raised substantially;

(c) if so, the reasons for delay;

(d) whether it is also a fact that last time the three-year agreement was finalised only a few months before the period came to a close; and

(e) if so, the steps Government are taking to expedite the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) During the calendar have represented that AIR's subscription